#### COURT - I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 52 OF 2015 & IA NOS. 55, 70 & 71 OF 2015 AND APPEAL NO. 53 OF 2015 & IA NOS. 72 & 73 OF 2015

Dated: 24<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

M/s Monnet Ispat and Energy Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Mr. D.K. Singh

Mr. Ajeet Shukla

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R-2

### <u>ORDER</u>

Learned counsel for the appellant states that he will be filing an affidavit on similar lines on which the affidavit is filed by Mr. Surendra Raj Gang in companion appeal being Appeal No. 58 of 2017 on or before 15.11.2017 after serving copy on the other side. Reply to the same may be filed on or before 30.11.2017 after serving copy on the other side.

List the matter on <u>14.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt